

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 01 /Apptt.

9th January, 2015

Consequent upon attachment of Sri Braj Kishore Prasad, Assistant Registrar (Non-Judicial)-XXXI as Court Masters to Hon'ble Mr. Justice Pramath Patnaik and superannuation of Sri Arun Kumar Ray, Assistant Registrar (Non-Judicial)-IX on 31.12.2014, Hon'ble the Chief Justice, exercising the powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, has been pleased to re-allocate the works of aforesaid Assistant Registrars (Non-Judicial) to the following Assistant Registrars (Non-Judicial) in the manner mentioned in column No. 3 against their names, with immediate effect, till further order:-

Sl. No.	Name of the Officer with designation	Work /duties to be assigned
1.	2.	03
1.	Sri Govind Kumar, Assistant Registrar (Non-Judicial)- VIII	(i) RTI & Vigilance Cell of Subordinate Court Staff / Accounts Establishment (only Quarter matters) (ii) Additional charge of Vigilance Cell/Section of the Court.
2.	Sri Tej Pratap Shukla, Assistant Registrar (Non-Judicial)- XXXIII	(i) Criminal Disposal Section (ii) Additional charge of Misc. Appeal & Tax Appeal Section & its Disposal Section. Sri Shukla shall also look after the duty with regard to reading each and every order/judgement passed by court and taking steps for their compliance of the aforesaid sections.

Besides above, Sri S.R. Choudhary, Joint Registrar (Admn.)-II-cum- P.P.S. to Hon'ble the Chief Justice shall look after the works of Sri Arun Kumar Ray, Assistant Registrar (Non-Judicial)-IX (now retired) pertaining to Chief Justice's Secretariat w.e.f. 01.01.2015, in addition to work earlier assigned to him.

Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court,

Sd/- A. K. Choudhary
Registrar General

Memo No. _____ /Apptt. dated Ranchi, January, 2015

Copy forwarded to the Office of the Registrar General/ Registrar (Administration) I/c /Registrar (Vigilance) I/c / Registrar (Establishment) / Joint Registrar (Admn.)-II-cum- P.P.S. to Hon'ble the Chief Justice / All Joint Registrars / the Deputy Registrar (Protocol) / All Deputy Registrars /Incharge P.As' Section / All Assistant Registrars / Incharge Court Masters' Section / Court Officer / Stamp Reporter / Oath Commissioner / All Section Officers of the High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

Sd/- A. K. Choudhary
Registrar General

Memo No. 345 - 346 /Apptt.

dated Ranchi, 9th January, 2015

Copy forwarded to the Central Project Co-ordinator, e-courts' Project and / the Deputy Registrar (protocol) High Court of Jharkhand, Ranchi for uploading the same on the website of the Court.

A 08 01.15
Registrar General